

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीयकंपनीविधिअधिकरण

CUTTACK BENCH

कटकखंडपीठ

ORDER OF THE HEARING ON 30<sup>th</sup> April, 2024, 10:30 A.M.

CP (IB) No. 34/CTB/2020, New IA (IB) No. 108/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj

2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	State Bank of India -Vs- Sabitri Industries (P) Ltd.
Under Section	7 IBC

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Parita Paban Bishwal, Advocate

Ms. Suranjana Chatterjee, Advocate for Liquidator

For Respondent (s)

**ORDER****IA (IB) No. 108/CB/2024**

This is an application filed under Section 60(5) of IBC read with Regulation 15 of IBBI to take on record the 3<sup>rd</sup> progress report, quarter ended with March, 2024, discussed and taken on record with just exception. Accordingly, this application is Allowed and Disposed of.

Sd

**Kaushalendra Kumar Singh**  
Member (Technical)

Sd

**P. Mohan Raj**  
Member (Judicial)